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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 205/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Sita Ram Goel -Vs- Crown Transport Pvt Ltd		
Under Section	271-272-274		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

6. PRABIR KUNAR DEY
ADVOCATE.

CROWN TRANSPORT
Pvt Ltd

P. J. Singh
27-11-17

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondents are present.

List on 15/01/2018 for further order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)